GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 426 TO BE ANSWERED ON 01/12/2021

CONSTRUCTION AND UPGRADATION OF ROADS IN KARNATAKA UNDER PMGSY

426 SHRI IRANNA KADADI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has sanctioned roads and upgradation of roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) in the State of Karnataka;
- (b) if so, the details thereof and the criteria used in this regard; and
- (c) the length of roads which would be constructed and upgraded along with the funds that have been issued to the State Government for the said purpose?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) to (c) Pradhan Mantri Gram Sadak Yojana (PMGSY)-I was launched as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size (500+ in plain areas and 250+ in North-Eastern States, Himalayan States and Himalayan Union Territories, Deserts and Tribal Areas as per 2001 census) in the core network for uplifting the socio-economic condition of the rural population. In the critical Left Wing Extremism affected blocks (as identified by Ministry of Home Affairs), additional relaxation has been given to connect habitations with population 100 persons and above (2001 census). The Scheme had also an element of upgradation (to prescribed standards) of existing rural roads in districts where all the eligible habitations of the designated population size have been connected with all-weather road connectivity, though this objective was not central to the scheme. The roads connecting the targeted habitations were taken up for sanction under the new connectivity component of the scheme. Under upgradation component, intermediate link roads, which were not upto the standards of all-weather roads, were taken up for upgradation to the prescribed standards.

PMGSY-II was launched in the year 2013, with a target to upgrade 50,000 Km of the existing rural road network to improve its overall efficiency as a provider of transportation services for people, goods and services. The selection of roads in a particular district/block has been done by the States/UTs based on the utility value of the eligible roads computed on the basis of their economic potential and their role in facilitating the growth of rural market centres and rural hubs.

PMGSY-III was launched in the year 2019 for consolidation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals. The selection of roads in a particular district/block is done by the States/UTs based on the utility value of the eligible roads computed on the basis of the population served by the road and market, educational, medical and transport infrastructure facilities connected by the concerned road.

The status of projects sanctioned to the State of Karnataka under various interventions of PMGSY as on 27th November, 2021 is as under:-

Road length in km

Name of intervention	Sanctioned			Completed			Balance		
									No. of bridges
PMGSY-I	3,277	16,359	36	3,277	16,357	36	0	0	0
PMGSY-II	314	2,241	11	314	2,218	11	0	0	0
PMGSY-III	791	5,378	101	72	1,594	05	719	3,770	96

The State of Karnataka has been allocated target length of 5,612.50 km under PMGSY-III, of which 5,378 km road length has already been sanctioned to the State. Further, the State has submitted project proposals for the balance length under PMGSY-III. The State has already completed 1,594 km road length, against the allocated target of 5,612.50 km.

The allocation/release of funds to the States for implementation of PMGSY depends, inter-alia, on works in hand, pace of expenditure and unspent balance available with the State. Since inception of the scheme, a sum of Rs. 4,782.96 crore has been released to the State as central share and an expenditure of Rs. 5,967.22 crore, including state share has been incurred towards implementation of PMGSY in the State of Karnataka. A sum of Rs. 800 crore has been allocated to the State as central share during current financial year for the scheme, against which Rs. 391.50 crore has already been released.
